GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

STARRED QUESTION NO:323 ANSWERED ON:21.12.1999 FERTILIZER PROJECTS T.M. SELVAGANAPATHI

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Public Investment Board has asked the Government to reconsider its decision to set up four mega fertilizer projects;
- (b) if so, the details thereof; and
- (c) the final decision taken by the Government in this regard?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS

(SHRI SURESH P. PRABHU)

(a) to (c): A statement is laid on the Table of the House.

STATEMENTREFERRED TONREPLYTOLOKSABHASTARREDQUESTION NO. 323 TO BE ANSWERED ON 21.12.9 REGARDING FERTILIZER PROJECTS

- (a) to (c): On 10.4.99, Government had given 'in principle' approval to the following four urea projects of Public Sector Undertakings/Cooperative Societies, subject to investment appraisal of these projects by the Public Investment Board (PIB):-
- i) Expansion of Hazira plant of KRIBHCO in Gujarat.
- ii) A new urea plant to be set up by KRIBHCO at the existing site of FCI's Gorakhpur Plant in Uttar Pradesh.
- iii) Expansion of Thal Plant of RCF in Maharashtra.
- iv) A grassroots urea plant to be set up by IFFCO at Nellore in Andhra Pradesh.

The PIBin its meeting held on 9.7.99 considered the above mentioned projects after taking into account their implications on the quantum of subsidy as well as the larger issue of food security of the country and recommended limited additions to indigenous capacity through phased implementation. The recommendations of the PIB areunder Government's examination, in the context of Government's policy relating to food security and the need to contain the outgo on account of subsidy.